

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL  
NEW DELHI**

No.1/Judicial/Misc./TDSAT/2024

14<sup>th</sup> May, 2025

**NOTICE**

It is hereby informed to all Advocates and Parties that as decided by the Competent Authority, hearing of cases will commence in TDSAT through Hybrid System on a trial basis on every Friday w.e.f. 16.05.2025. A link to join the Hybrid System hearing will be provided in the Cause-Lists.

It has also been decided that TDSAT will start recording of all Virtual/Hybrid court proceedings w.e.f. 16.05.2025.

  
Desk Officer

Copy to:

1. The Telecom Lawyers' Association, TDSAT
2. The Registrar-cum-Principal Secretary, TDSAT
3. The Director, TDSAT
4. The Deputy Registrar, TDSAT
5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT
6. Notice Board
7. TDSAT Website